LOK SABHA UNSTARRED QUESTION NO. 1808 TO BE ANSWERED ON 08.12.2021

HANDLOOM CLUSTER

1808. DR. NISHIKANT DUBEY:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state :

(a) whether the Government has received any proposals from the State Government of Jharkhand for sanction of handloom clusters in their State;

(b) if so, the details thereof along with the response of the Government thereto;

(c) whether the Government is planning to develop such clusters in the country;

(d) if so, the details thereof along with the number of such clusters currently functional in the country, State/UT-wise including Jharkhand;

(e) the details of the places identified for establishment of new handloom clusters in the country, State/UT-wise including Jharkhand;

(f) the present status of mega handloom clusters in the country, State/UT-wise including Godda district of Jharkhand?

उत्तर ANSWER वस्त्र राज्य मंत्री (**श्रीमती दर्शना जरदोश**) THE MINISTER OF STATE FOR TEXTILES (SMT. DARSHANA JARDOSH)

(a) to (e): Handloom clusters are sanctioned financial assistance upto Rs.2.00 crore per cluster for their holistic & integrated development by implementation of various interventions such as Hathkargha Samvardhan Sahayata, product development/diversification, construction of workshed, design development etc., based on the viable proposals received from State Governments/UTs. 468 clusters, including 30 clusters in Jharkhand State have been sanctioned financial assistance in the country since 2015-16. A statement showing State/UT-wise number of clusters sanctioned financial assistance is annexed.

(f): As per the revised guidelines of National Handloom Development Programme, mega handloom cluster will be taken up, having atleast 10,000 handlooms. Each such mega cluster will be developed with Central assistance upto Rs.30.00 crore. At present, eight mega handloom clusters are under implementation at Varanasi (Uttar Pradesh), Sivasagar (Assam), Murshidabad (West Bengal), Virudhunagar (Tamil Nadu), Godda & neighbouring districts (Jharkhand), Trichy (Tamil Nadu), Bhagalpur (Bihar) and Prakasam & Guntur districts (Andhra Pradesh).

Statement referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question number 1808 for answer on 8.12.2021

S. No.	State/UT	Number of clusters sanctioned
1	Andhra Pradesh	54
2	Arunachal Pradesh	11
3	Assam	59
4	Bihar	17
5	Chhattisgarh	12
6	Gujarat	05
7	Himachal Pradesh	10
8	Jammu & Kashmir	13
9	Jharkhand	30
10	Karnataka	07
11	Kerala	06
12	Ladakh	01
13	Madhya Pradesh	06
14	Maharashtra	06
15	Manipur	10
16	Meghalaya	03
17	Mizoram	10
18	Nagaland	13
19	Odisha	30
20	Rajasthan	01
21	Sikkim	01
22	Tamil Nadu	58
23	Telangana	15
24	Tripura	09
25	Uttar Pradesh	52
26	Uttarakhand	03
27	West Bengal	26
	Total	468
